

In the National Company Law Tribunal, Jaipur

Item No. 115

CP No. (IB)- 74/7/JPR/2019

UNDER SECTION 7 OF IBC, 2016

In the matter of:

Anand Kumar Gupta

.....Applicant/Petitioners

VS.

Adelson Pharma Pvt. Ltd.

..... Respondent

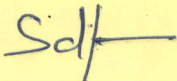
Order delivered on 10.10.2019

**Coram: MS. INA MALHOTRA, HON'BLE JUDICIAL MEMBER
SH. RAGHU NAYYAR, HON'BLE TECHNICAL MEMBER**

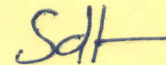
For Petitioner (s) : Ankit Juneja, Adv.
Mudit Manohar, Adv.
For Respondent(s) : Susshil Daga, Adv.
Akanksha Noval, Adv.

ORDER

Learned counsel for the Corporate Debtor seeks some time to file additional documents in support of his arguments. At his request, the matter is adjourned to 18.10.2019.



**(RAGHU NAYYAR)
TECHNICAL MEMBER**



**(INA MALHOTRA)
JUDICIAL MEMBER**